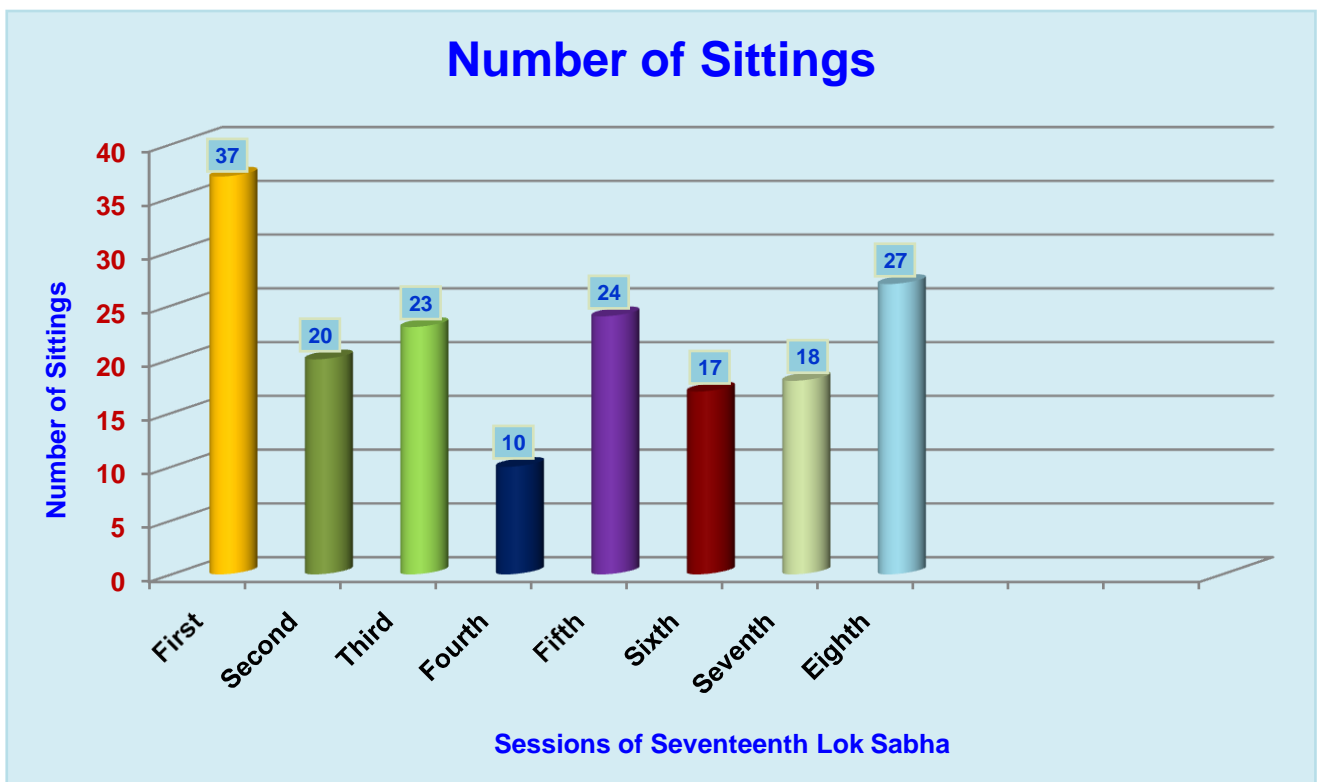




LOK SABHA SECRETARIAT
Press and Public Relations Wing

Eighth Session of Seventeenth Lok Sabha: An Overview *

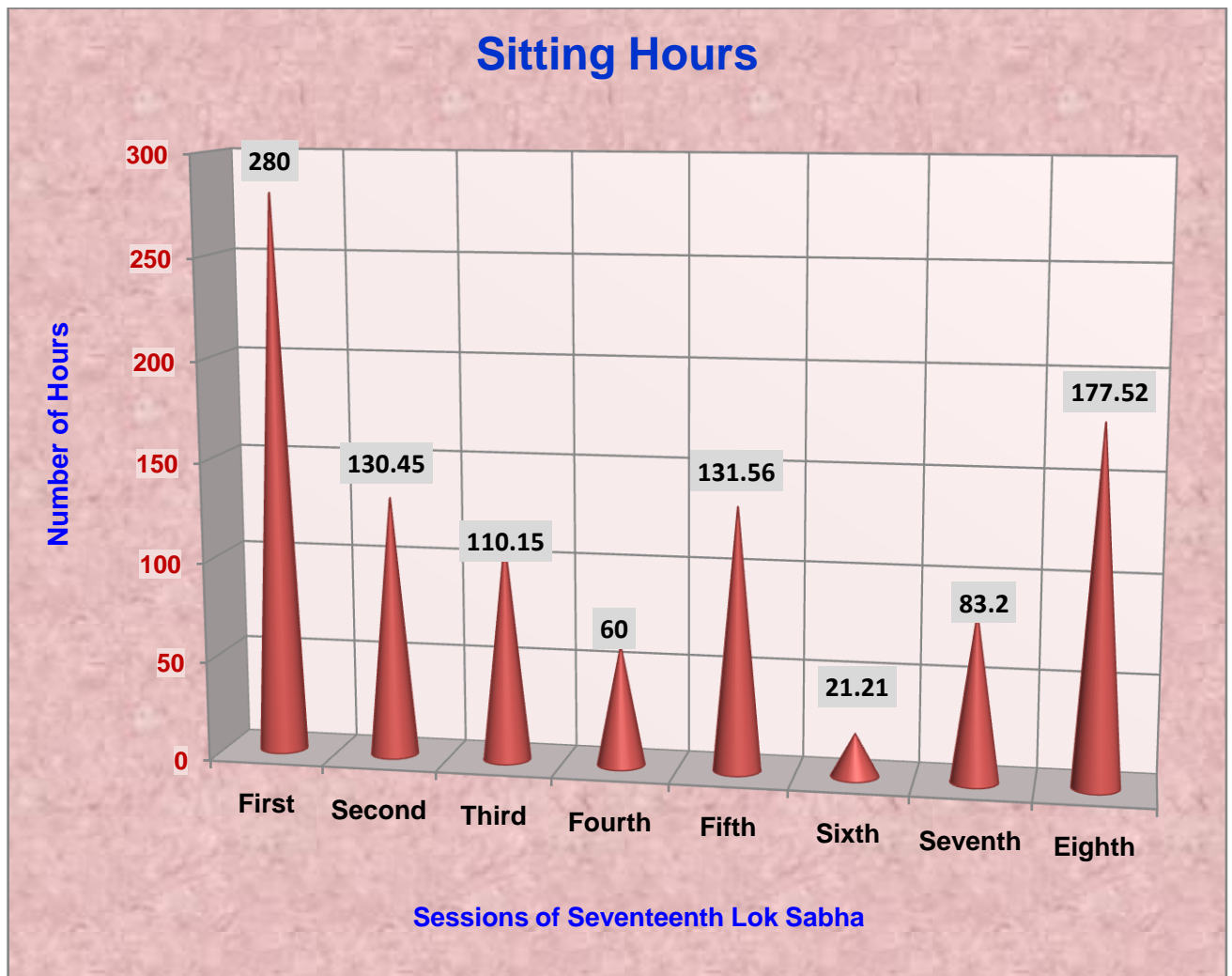
1. **Period of the Session (Eighth Session)** **31 January 2022 – 07 April 2022**
2. **Adjourned sine die on:** **07 April, 2022**
3. **Number of Sittings held (Eighth Session)** **27 Sittings**



*** In order to enable the Standing Committees to consider the Demands for Grants of Ministries/Departments and prepare their reports, the House was adjourned on 11 February, 2022 to meet again on 14 March, 2022*

3. Total Number of Sitting Hours
(Eighth Session)

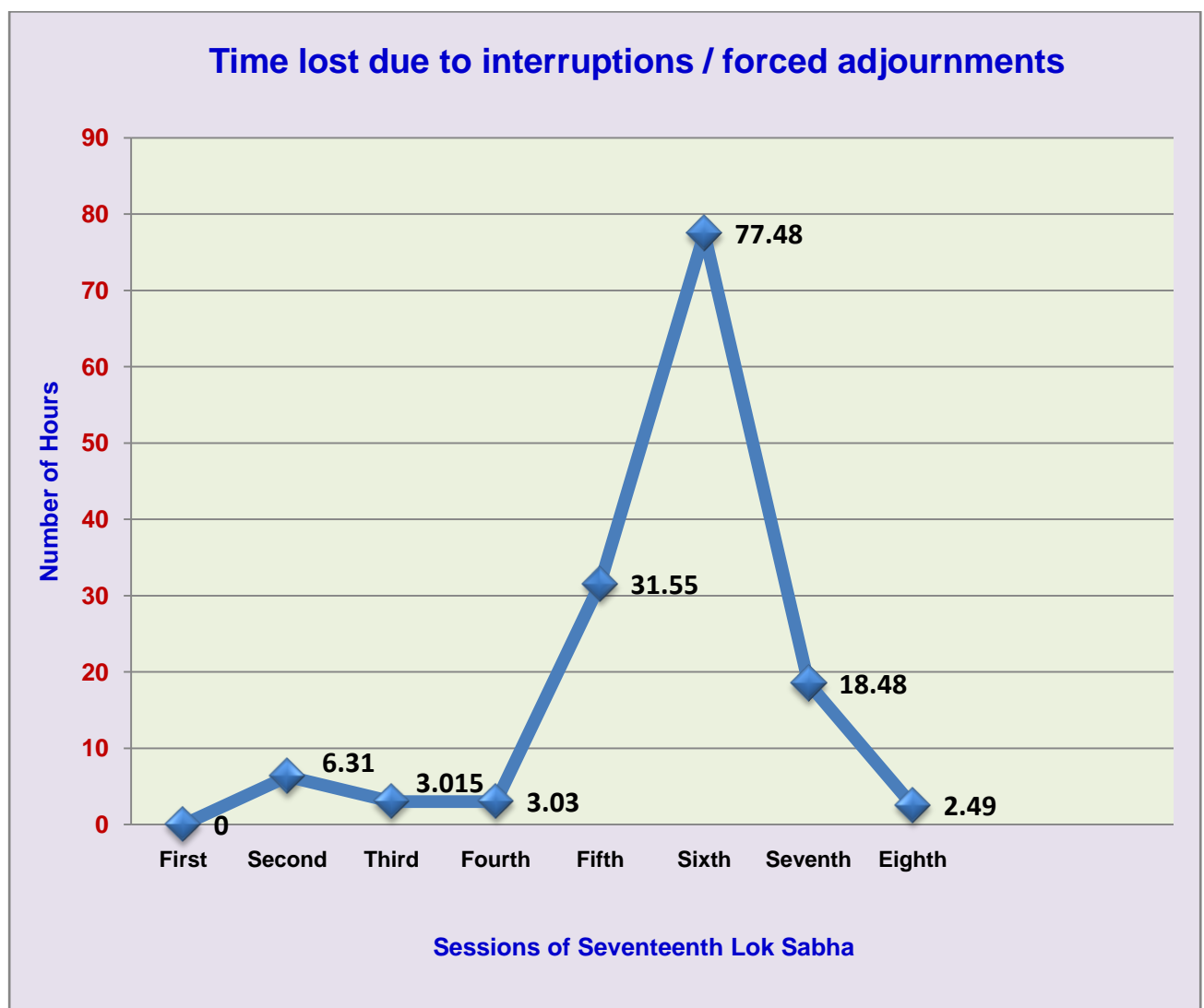
177 Hours 52 minutes



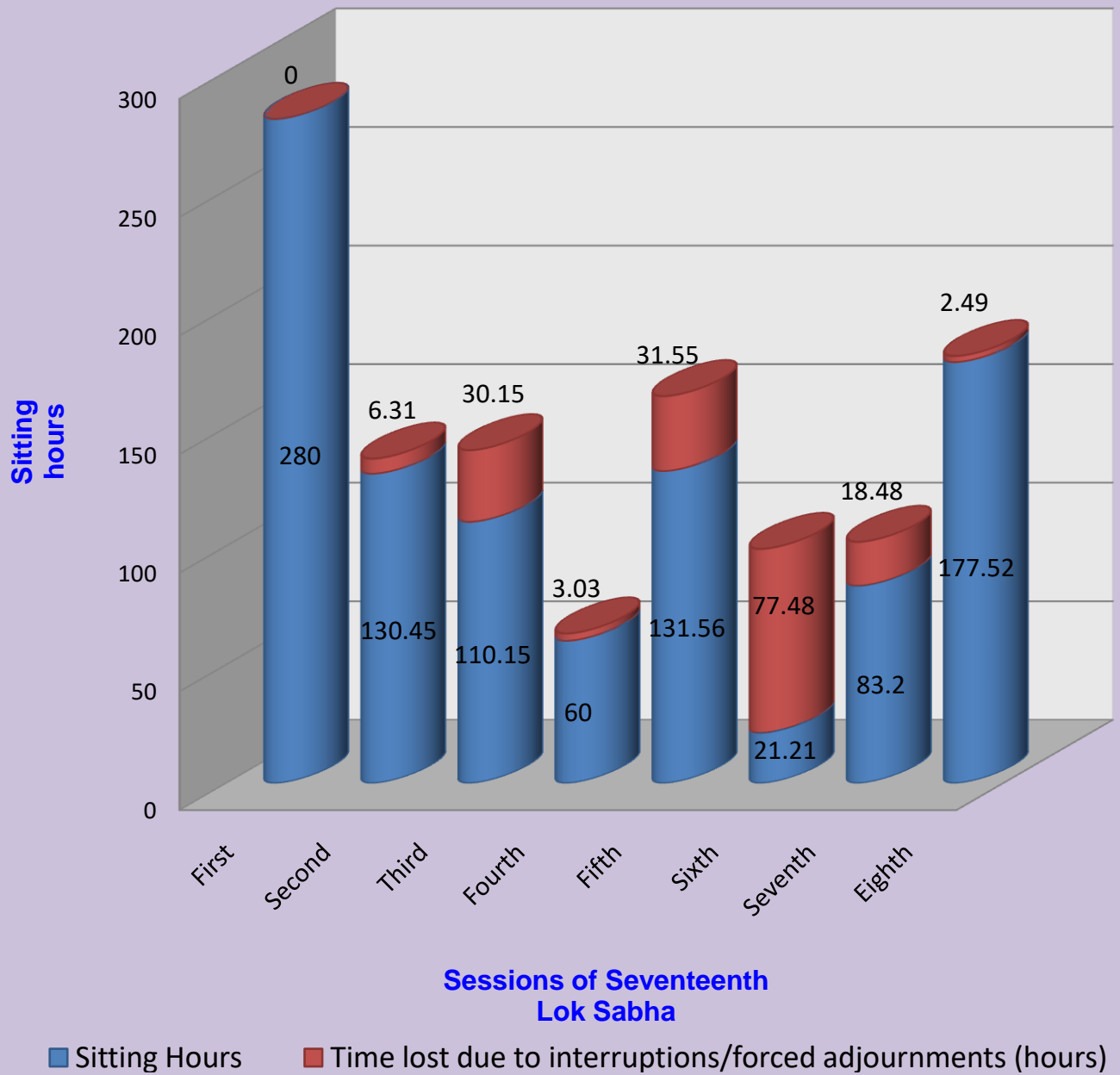
3. Time lost due to interruptions/
forced adjournments (Eighth Session)

02 hours 49 minutes

Sessions of Seventeenth Lok Sabha	Time lost due to interruptions / forced adjournments
First	Nil
Second	6 hours and 31 minutes
Third	30 hours and 15 minutes
Fourth	3 hours and 03 minutes
Fifth	31 hours and 55 minutes
Sixth	77 hours 48 minutes
Seventh	18 hours 48 minutes
Eighth	02 hours 49 minutes

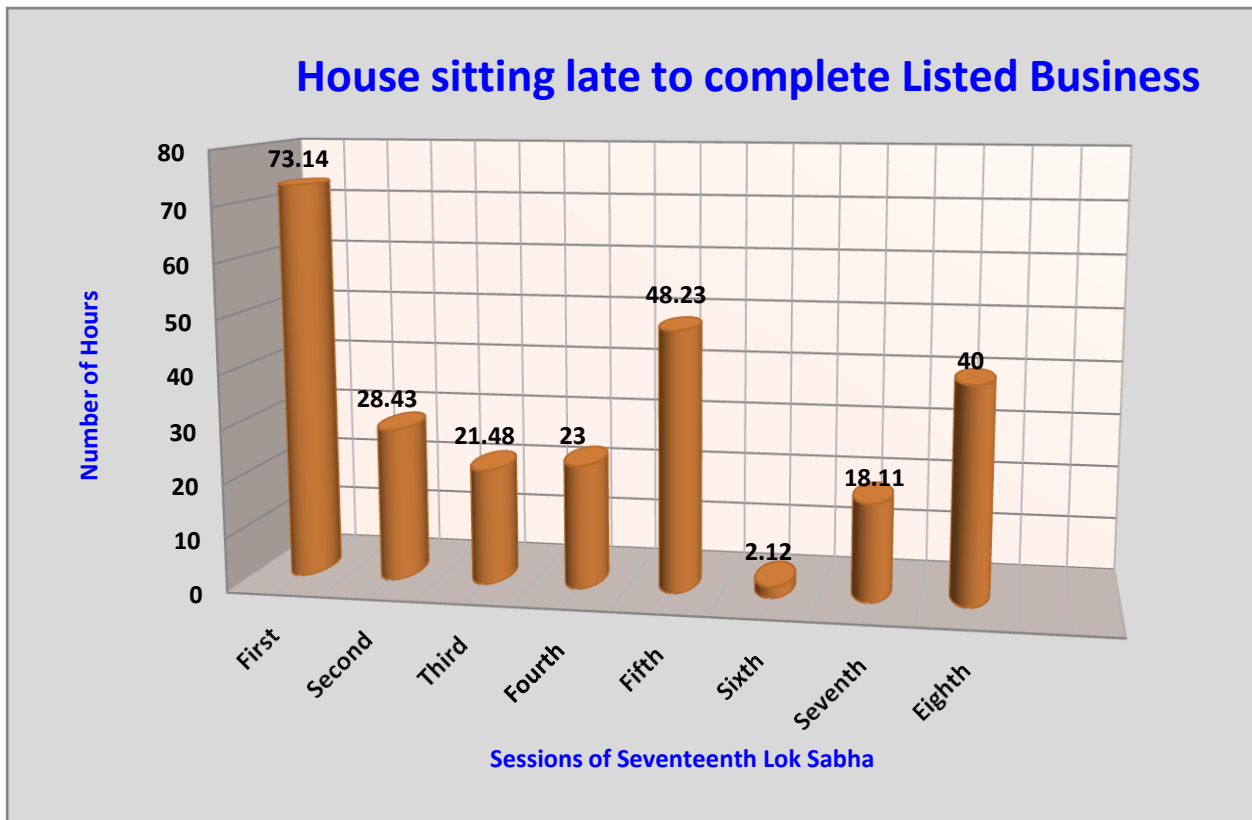


Sitting Hours and Time lost due to interruptions/forced adjournments



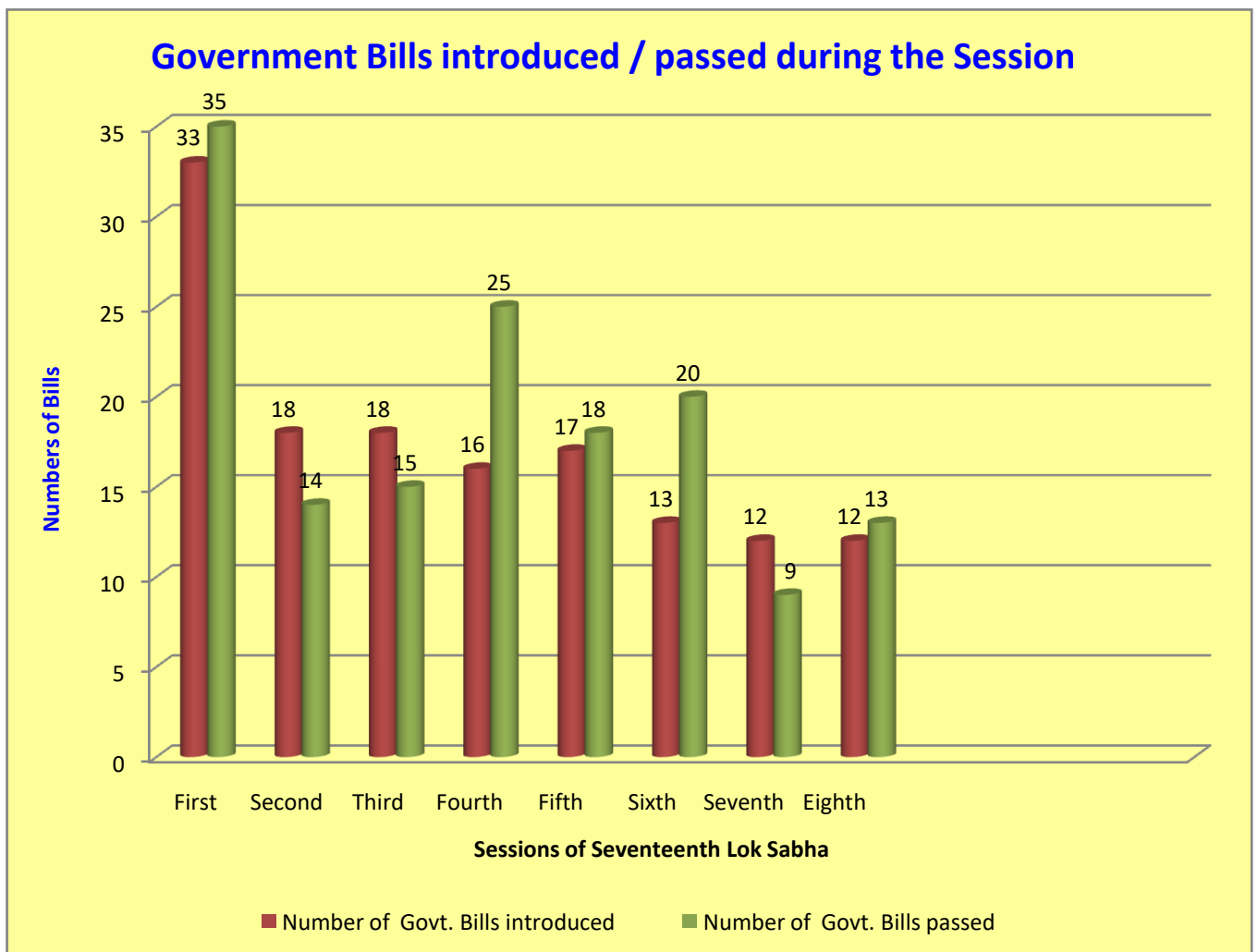
4. House sitting late to complete Listed Business (Eighth Session)

40 hours



5. Legislative Business -- Government Bills

Sessions of Seventeenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	33	35
Second	18	14
Third	18	15
Fourth	16	25
Fifth	17	18
Sixth	13	20
Seventh	12	09
Eighth	12	13



List of Government Bills introduced during the Eighth Session

Sl. No.	Title of the Bill	Date of Introduction
1.	The Finance Bill, 2022	01 February 2022
2.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022	07 February 2022
3.	The Jammu and Kashmir Appropriation Bill, 2022	14 March 2022
4.	The Jammu and Kashmir Appropriation (No.2) Bill, 2022	14 March 2022
5.	The Appropriation (No.2) Bill, 2022	14 March 2022
6.	The Appropriation (No.3) Bill, 2022	14 March 2022
7.	The Appropriation Bill, 2022	24 March 2022
8.	The Delhi Municipal Corporation (Amendment) Bill, 2022.	25 March 2022
9.	The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022.	28 March 2022
10.	The Criminal Procedure (Identification) Bill, 2022.	28 March 2022
11.	The Indian Antarctic Bill, 2022.	01 April 2022
12.	'The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022	05 April, 2022

List of Government Bills passed during the Eighth Session

Sl. No.	Title of the Bill	Date of Passing
1.	The Jammu and Kashmir Appropriation Bill, 2022	14 March 2022
2.	The Jammu and Kashmir Appropriation (No.2) Bill, 2022	14 March 2022
3.	The Appropriation (No.2) Bill, 2022	14 March 2022
4.	The Appropriation (No.3) Bill, 2022.	14 March 2022
5.	The Appropriation Bill, 2022	24 March 2022
6.	The Finance Bill, 2022	25 March 2022
7.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022.	28 March 2022
8.	The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2022.	30 March 2022
9.	The Delhi Municipal Corporation (Amendment) Bill, 2022.	30 March 2022
10.	The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022.	01 April 2022
11.	The Criminal Procedure (Identification) Bill, 2022.	04 April 2022
12.	The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022.	05 April 2022
13.	'The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022	06 April 2022

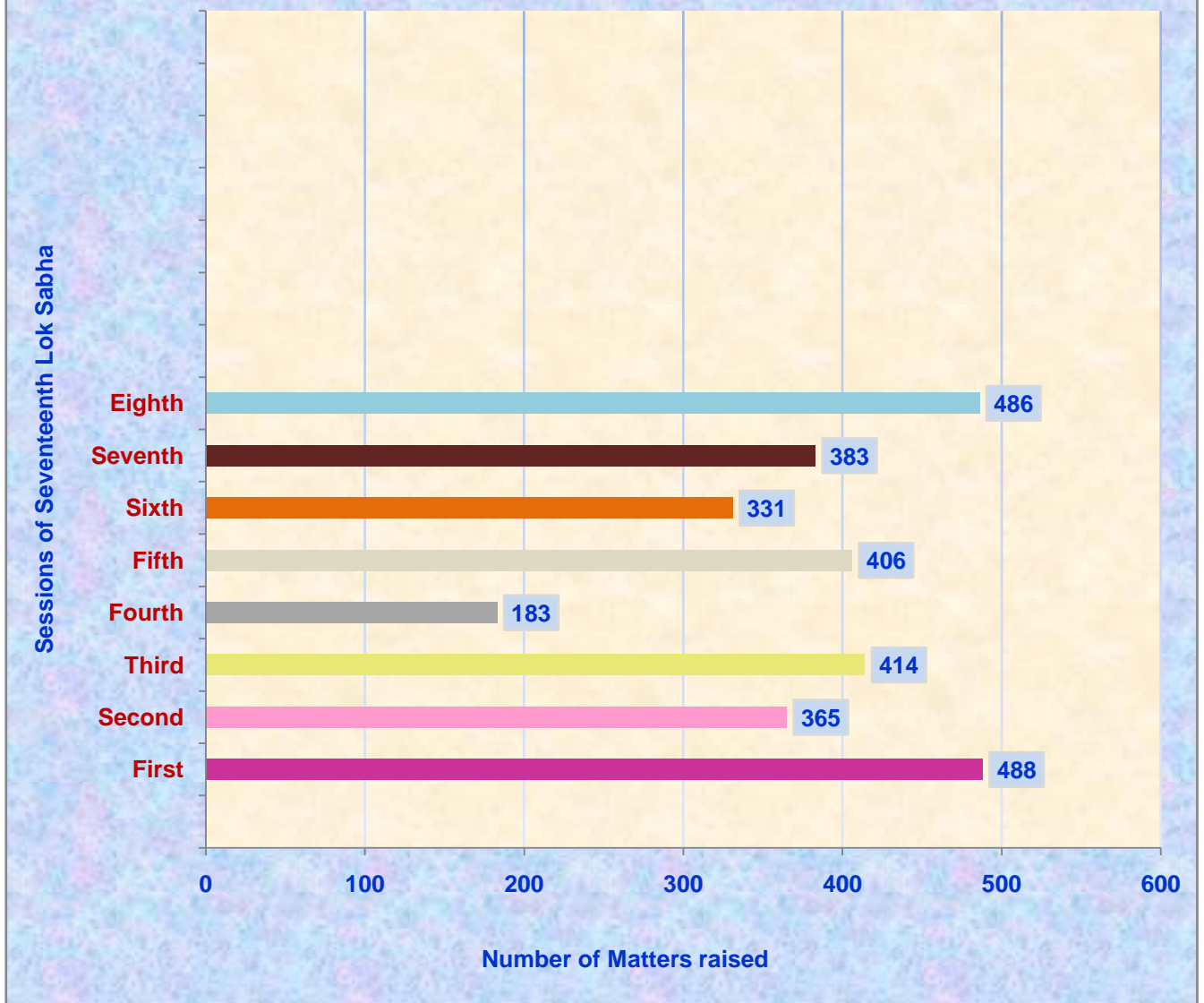
6. Legislative Business -- Private Members' Bills (Eighth Session)

(i)	Introduced	154
(ii)	Passed	00

7. Number of matters raised under Rule 377 (Eighth Session) 486

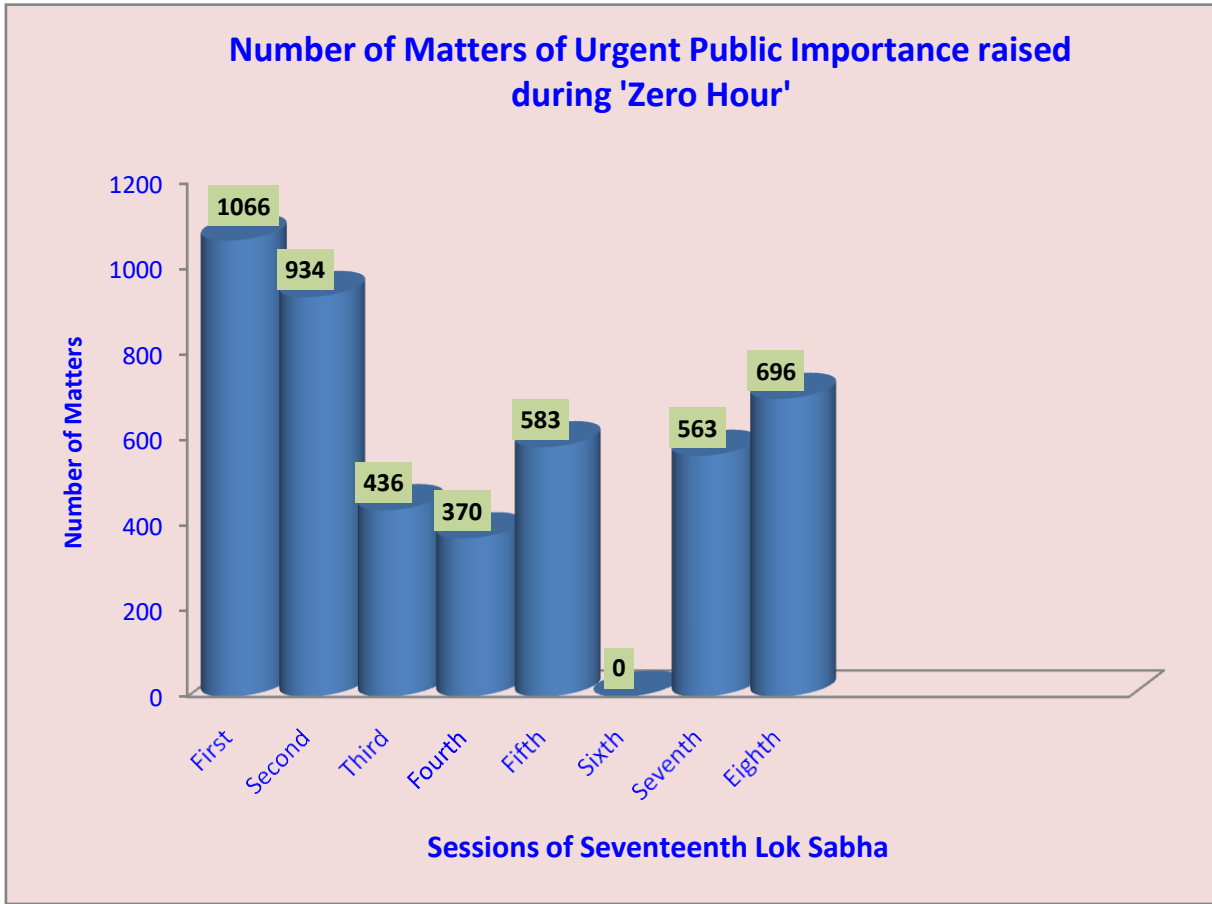
{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}

Number of Matters raised under Rule 377



8. Number of matters of Urgent Public Importance Raised during "Zero Hour" (Eighth Session)

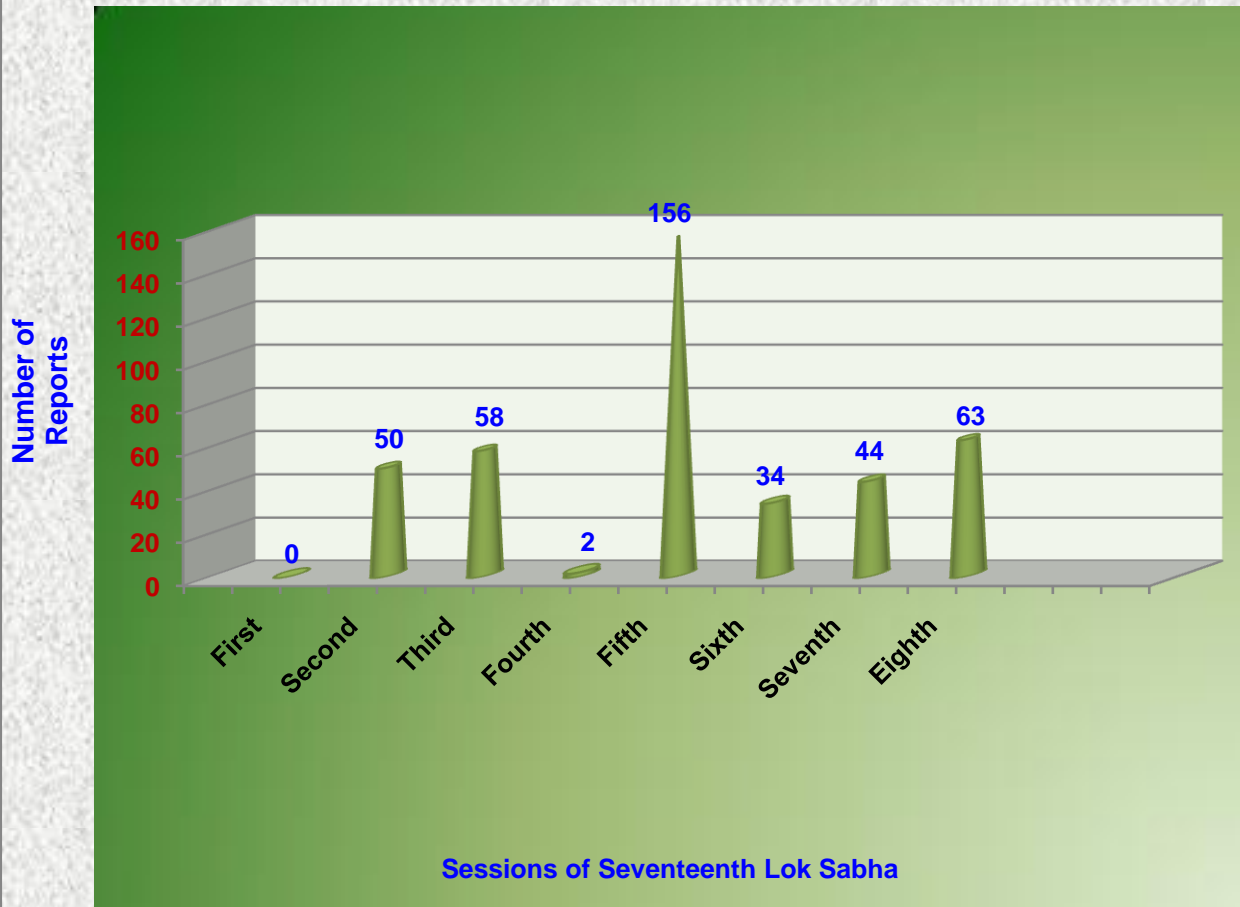
696



9.	Number of Discussions under Rule 193	03*
10.	Statements by Ministers	32
11.	Number of Reports by Parliamentary Committees DRSCs presented during 17th Lok Sabha (Eighth Session)	63

***Discussion on two subjects completed whereas Discussion on “The need to promote Sports in India and steps taken by the Government in this regard” remained inconclusive.**

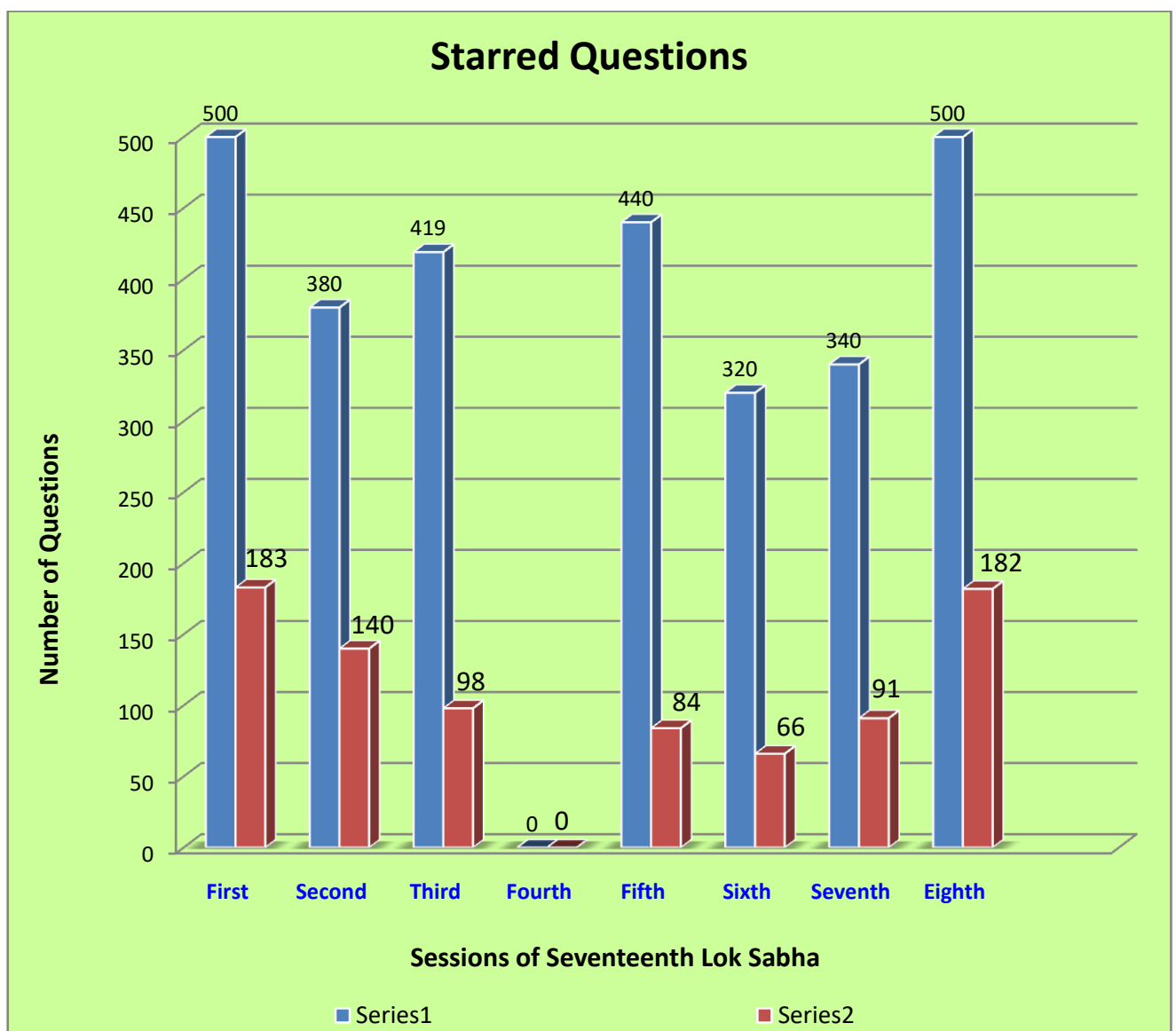
Number of Reports by Departmentally Related Standing Committees



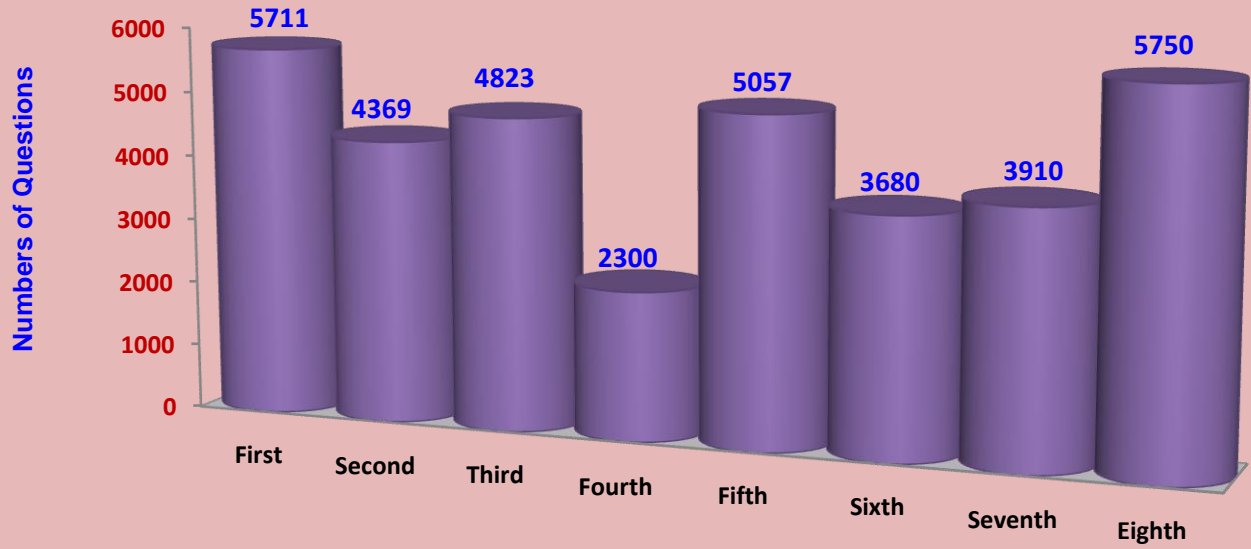
12. Total number of Questions admitted (Eighth Session)

Sl. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	500
2.	Starred Questions answered orally	182
3.	Unstarred Questions admitted	5750@

@ Including 02 Unstarred Questions deleted from list)



Unstarred Questions admitted



Sessions of Seventeenth Lok Sabha